<u>Court No. - 1</u>

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 1012 of 2023 Petitioner :- Jyoti Rajpoot Respondent :- State Of U.P Deptt. Medical Education Thru. Addil. Chief Secy. Civil Secrt. Lko. And Others Counsel for Petitioner :- In Person Counsel for Respondent :- C.S.C.

<u>Hon'ble Attau Rahman Masoodi, J.</u> <u>Hon'ble Om Prakash Shukla, J.</u>

1. Heard Smt. Jyoti Rajpoot, petitioner, appearing in person and Smt. Anupama Singh, learned Additional Chief Standing Counsel for State-respondents.

2. Smt. Anupama Singh, learned Additional Chief Standing Counsel for the State-respondents has informed that unattended/abandoned patient known by the name of Bindu is presently under treatment in Dr. Shayama Prasad Mukherjee, Civil Hospital, at Lucknow and is being taken due care of.

3. Learned Additional Chief Standing Counsel, however, is unable to clarify as to whether any budget for such patients and any specific place for treatment is identified in the State hospitals or not. In case, there is any such facility created by the State Government for the treatment of such patients, it is open to the authorities concerned to take aid of the local police to transfer the patient to such a place where her treatment is carried out by providing all the necessary facilities.

4. Let clear instructions in this regard be obtained from the State Government as well as regarding the budgetary allocation made, if any. The hospitals where such treatment is offered need to be publicized so that wherever the cases of unattended/abandoned patients come to the notice of the public or any public authority or a public-spirited person, necessary

mechanism is invoked so as to ensure effective and timely treatment of such patients.

5. List/put up along with Public Interest Litigation (PIL) No.570 of 2023 on **07.11.2023** in the list of fresh cases.

6. Let a copy of this order be forwarded to the Secretary, State Legal Services Authority, U.P., Lucknow for necessary follow up in this regard.

(Om Prakash Shukla, J.) (Attau Rahman Masoodi, J.)

Order Date :- 2.11.2023 Shubhankar